51

- (b) if so, what new methods would be adopted to raise revenue after the presentation of General Budget this year;
 - (c) the details thereof; and
- (d) to what extent the common people in the country would not be affected by raising additional revenues?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Government's intention is to limit its expenditure to within the anticipated resources.

(b) to (d) Do not arise.

Policy decision regarding alternative scheme on resource sharing * 2882. SHRI BANGARU LAXMAN:

* 2882. SHRI BANGARU LAXMAN: SHRI SATISH AGARWAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government have taken any policy decision regarding alternative scheme on resource sharing as recommended by the 10th Finance Commission so as to enable the States to get a share out of the Customs and Corporation Tax receipts which presently are not in the divisive pool; and
- (b) if this recommendation is implemented from 1st April, 1996, how much additional finance will accrue to the States during the current financial year?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b)The alternative scheme of devolution which will entail Constitutional amendment will require consultation with States before a final decision can be taken. As such, the question of assessing additional finance accruing to the States does not arise.

Complaints regarding rates of interest on credit cards

2883. SHRI SHIV CHARAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received complaints about charging of exorbitant rates of interest on users of credit cards issued by foreign banks;

- (b) whether Government are considering any proposal for surveying the functioning of these banks with a view to safeguarding interest of poor and lower middle class people of the country;
- (c) whether Government are contemplating a cheaper and better alternative to card-using sections of society; and
 - (d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (d) Reserve Bank of India (RBI) has reported that it has received a few complaints regarding high interest rates being charged by foreign banks in relation to credit card operations.

RBI has further intimated that interest is levied by banks when the card holder fails to make payment of his bills, in respect of purchases made or other operations on the basis of the credit cards by the due dates. Further, since the customer is expected to be aware of the terms and conditions, before enrolling as a credit card holder, RBI does not intervene in such matters.

Setting up a full fledged Cargo Complex at Calicut

2884. SHRI JOY NADUKKARA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether proposal for setting up a full fledged Air Cargo Complex with facilities for customs clearance at Calicut is pending before Government; and
- (b) if so, what is its present stage and when clearance for it is expected?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) Yes, Sir.

(b) An area of approximately 1710 sq.m. has been identified for the establishment of an integrated cargo terminal at Calicut Airport at an estimated cost of Rs. 67.50 lakhs.which will become operational by August, 1998. Till this facility is commissioned, as an interim measure, the recently vacated domestic arrival hall will be converted as an export shed/outbound domestic cargo area with facilities for customs examination and screehiqg of cargo by January, 1997.